

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**O. A. No.60/956/2017
M.A. No.60/1236/2017**

Date of decision: 01.2.2018

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

1. Nikil Kumar S/o Mangal Singh Group-D age 25 years r/o 526-F, Railway Colony, Saharanpur, working as Safaiwala under DRM, Northern Railways, Ambala Cantt. (Haryana)
2. Avneesh Kumar, aged 37 years, working as Safaiwala in the office of Chief Health Inspector Saharanpur, under DRM, Northern Railways, Ambala Cantt. (Haryana)
3. Mukesh Kumar aged 33 years, R/o 123 EF, Railway Colony, Saharanpur, working as Hospital Attendant in the office of ACMS Saharanpur, under DRM, Northern Railways, Ambala Cantt. (Haryana)
4. Yashpal Singh, aged 35 years, R/ 123 EF, Railway Colony, Saharanpur, working as Hospital Attendant in the office of ACMS Saharanpur, under DRM, Northern Railways, Ambala Cantt. (Haryana)
5. Sachin Kumar S/o Ram Pal Singh, aged 29 years, working as Safaiwala DRM, Northern Railways, Ambala Cantt. (Haryana).

**... APPLICANTS
VERSUS**

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Ambala Cantt. (Haryana).
3. Sr. Divisional Personnel Officer, Northern Railway, Ambala Cantt. (Haryana).

... RESPONDENTS

PRESENT: Sh. Karnail Singh, counsel for the applicants.
Sh. Yogesh Putney, counsel for the respondents.

ORDER (Oral)

...
SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the applicants seeks permission to withdraw this petition by stating that respondents are reconsidering his matter, which is opposed by Sh. Yogesh Putney on the plea that pursuant to interim order granted by this Court, applicants were allowed to participate in selection process. They appeared in examination but have failed. He submitted that since applicants could not qualify, therefore, this petition deserves to be dismissed. He also informs that respondents have already issued provisional panel on 25.09.2017, successful persons have already been promoted.
2. Learned counsel for the applicants seeks permission to withdraw the O.A. with liberty to challenge the final result whereby applicants have been declared fail.
3. Ordered accordingly.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 01.02.2018.
Place: Chandigarh.

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